

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/363/1A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Munmun B. Sarma,
Addl. District & Sessions Judge
cum i/c District and Sessions Judge, Nalbari.

Dated Guwahati the 9th October, 2020.

Sub: **Civil vacation with station leave permission.**

Ref:- Your letter No. DJNB/4583 Date 06.10.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for availing the 2nd half of the vacation from 29.10.2020 to 04.11.2020 with station leave permission from the evening of 22.10.2020 to early morning of 27.10.2020 and from the evening of 28.10.2020 to early morning of 05.11.2020 has been granted. Further, the Civil Judge & Assistant Sessions Judge, Nalbari will remain in charge of the Court and office of the District and Sessions Judge, Nalbari during your absence .

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

3633

Memo NO.HC.VII-119/2001/363/1A, dated 9.10.2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rao